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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY (MEMBER – JUDICIAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/306/ (IB)/2017
NAME OF THE PETITIONER(S) : SATHESILAM ENGINEERING INDUSTRIES
NAME OF THE RESPONDENT(S) : JAIN HOUSING & CONSTRUCTION LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|------------------------|----------------------------|-----------------------------|
| 1 | N. ARAVIND SUBRAMANIAM | Counsel for Petitioner | N. Anantha Padmanabha Swamy |
| | T. GOWTHAMAN | Counsel for the Respondent | T. Gowthaman |

ORDER

Counsel for petitioner present and prayed time for filing the affidavit and bank statement as required under the provisions of Sec.9(3(b) & (c) of IB Code, 2016. Counsel for respondent present and stated that he has not received the copy of petition and other documents. Counsel for petitioner is directed to furnish copy of the petition and other related documents to the counsel for respondent. Time extended at request for submitting arguments. Put up on 11.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)